

-
- (b) Population to which water supply is available within a distance of 100 m
- (c) Quality of Water
- (d) Major Deficiency in quality
14. Livestock Consumption:
- (a) Cattle (l per cattle per day)
- (b) Poultry (l per 1000 bird per day)
- Annual Water required for livestock (Th Cu m)
15. Total Water Requirement
16. Water Availability (Th Cu m):
- Ground Water, functioning, Dry
- Status of Ground Water Extraction
- Minor Irrigation sources
- MMI Source
- Total
- % Area with Irrig. water distribution system
- Any special conditions existing in the village which are not usually envisaged elsewhere
-

Release of central assistance for Maharashtra under PMKSY

4314. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether an amount of ₹ 186.95 crore has been released against the proposal for release of ₹ 648 crore as submitted by Maharashtra Government in 2016 under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY); and

(b) the reason(s) for withholding the Central assistance and the time likely to be taken to release the balance amount to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) and (b) Central Assistance (CA) released under different components

of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) to Maharashtra during 2016-17 is as under:—

(₹ in crore)

Components	Funds Released
Accelerated Irrigation Benefits Programme (AIBP)	379.88
Command Area Development and Water Management Programme (CADWM)	15.17
Per Drop More Crop	305.80
Watershed Development	186.95
TOTAL	887.80

Release of CA for various schemes depends upon the proposals received from State Governments, utilization of past releases and fulfillment of conditions of guidelines of respective schemes.

National waste water reuse policy

4315. SHRI BHUPENDER YADAV: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has considered formulation of a national waste water reuse policy to address the increasing stress on urban water resources, if so, the details thereof;

(b) if not, the steps taken by Government to balance the rapid urban growth and consequent urban water stress;

(c) whether Government has undertaken measures to prevent industrial exploitation of groundwater resources, if so, the details thereof and if not, the alternative steps to address such issues; and

(d) whether Government has considered collaborating with Ministry of Environment, Forest and Climate Change to define quality norms for different grades of industrial water, to standardise the design of reuse system?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) to (d) Water being a State subject, State Governments undertake several measures for water conservation, improved water management and water use efficiency, etc. Central Government supplements the efforts of the State Governments